

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**  
**APPEAL NO. 207 OF 2017 AND**  
**APPEAL NO. 255 OF 2018&**  
**IA NO.1261 OF 2018 and IA NO. 69 OF 2019**

**Dated: 9<sup>th</sup> September, 2019**

**In the matter of:**

<b>Sri Murralli M Baaladev</b>	<b>.... Appellant(s)</b>
<b>Vs.</b>	
<b>The Karnataka Renewable Energy Department Ltd. &amp;Ors.</b>	<b>.... Respondent(s)</b>

**ORDER**

The Bench did not assemble today. As agreed by the parties, list these matters on **06.11.2019.**

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**Court Master**